

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2443
ANSWERED ON:08.12.2011
UNLOCKING OF SURPLUS ASSETS OF PSES
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Board for Reconstruction of Public Sector Enterprises has given its recommendations on unlocking of the surplus assets of the Public Sector Enterprises (PSEs) to generate resources;
- (b) If so, the details thereof and if not the reasons therefor;
- (c) whether the Government has consulted respective State Governments in this respect; and
- (d) If so, the manner in which the Government proposes to utilize such resources?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) & (b): The Board for Reconstruction of Public Sector Enterprises (BRPSE) has till date recommended unlocking of surplus assets in case of 16 Central Public Sector Enterprises (CPSEs) as given in the Annex.
- (c): The administrative Ministry / Department of the concerned CPSE is responsible for preparing a comprehensive package for revival/rehabilitation of loss making CPSEs, after due consultations with all the stake holders, and refer it to BRPSE for its recommendations. Thereafter, approval of the Competent Authority is obtained and the decisions implemented, The concerned administrative Ministry/ Department may, if required, consult the State Governments also.
- (d): The resources generated from unlocking of surplus assets are utilized for the revival of the CPSE.